## NOTIFICATION BY THE HIGH COURT OF JUDICATURE APPELLATE SIDE, BOMBAY

## No. A. 3935/76/2025

It is hereby certified that the below mentioned Judges, Labour Court have satisfactorily completed their probation period as per proviso to Rule 13(1),13(3) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as **'permanent employees'** for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

	Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
		(1)	(2)	(3)	(4)
Ŀ	<b>/</b> 1	Smt. Madhura Abasaheb Mulik, Judge, Labour Court, Kolhapur	Judge, Labour Court	08/09/2016	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
\	<sup>-</sup> 2	Smt. Amruta Amol Patil, Judge, Labour Court, Thane	Judge, Labour Court	08/09/2016 √	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
	/3	Shri Datta Shankarrao Paikrao, Judge, Labour Court, Nagpur	Judge, Labour Court	08/09/2016 ✓	07/09/2019 (date of completion of probation period 07/09/2018)
×	4	Smt. Dhanashree Gorakh More, Judge, Labour Court, Mumbai	Judge, Labour Court	08/09/2016 ✓	07/09/2019 (date of completion of probation period 07/09/2018)
~	-5	Smt. Priya Pratik Shinde, Judge, Labour Court, Mumbai	Judge, Labour Court	08/09/2016 √	07/09/2019 (date of completion of probation period 07/09/2018)

	Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
		(1)	(2)	(3)	(4)
~	6	Smt. Tejal Amitab Sawant, Judge, Labour Court, Pune	Judge, Labour Court	08/09/2016	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
J	ŕ 7	Smt Manjusha Ramesh Kolhar, Judge, Labour Court, Aurangabad	Judge, Labour Court	08/09/2016 ✓	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
v	<sup>-</sup> 8	Shri Ajaykumar Govarlal Magare, Judge, Labour Court, Pune	Judge, Labour Court	08/09/2016 ✓	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
~	9	*Smt Rupali Vijayrao Mete, Judge, Labour Court, Chandrapur	Judge, Labour Court	08/09/2016	07.09.2019
~	´ 10	Shri Divakar Vijaykumar Joshi, Judge, Labour Court, Pune	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period, 07/09/2018)
Ų	<b>′</b> 11	*Smt. Varsha Onama Patil, Judge, Labour Court, Gondia	Judge, Labour Court	08/09/2016 ✓	07.09.2019
~	12	Shri Amol Ashokrao Vyas, Judge, Labour Court, Nashik	Judge, Labour Court	08/09/2016	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
v	13	Shri Firdous Musakhan Pathan, Judge, Labour Court, Thane	Judge, Labour Court	08/09/2016 √	07/09/2019 (date of completion of probation period 07/09/2018)
J	14	Shri Shardul Shashikant Jahagirdar, Judge, Labour Court, Buldhana	Judge, Labour Court	26/09/2016	25/09/2019 (date of completion of probation period 25/09/2018) V

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	Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	_	(1)	(2)	(3)	(4)
~	15	Shri Shashikant Dnyandev Bauchkar, Judge, Labour Court, Mumbai	Judge, Labour Court	08/09/2016	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
~	16	Shri Prasad Subhashrao Kulkarni, Judge, Labour Court, Mumbai	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018)
~	-17	Smt. Sonali Mukund Aundhkar, Judge, Labour Court, Latur	Judge, Labour Court	08/09/2016	07/09/2019 ✓ (date of completion of probation period 07/09/2018)✓
1	<sup>-</sup> 18	Smt. Jamila Mohammed Idris Sheikh, Judge, Labour Court, Dhule	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018)
٧	í 19	Smt Rohini Nitin Kulkarni, Judge, Labour Court, Nashik	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018)
~	20	Shri Pankaj Mukund Maindargi, Judge, Labour Court, Nagpur	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018)
>	21	Smt. Kalyani Rajaram Adake, Judge, Labour Court, Solapur	Judge, Labour Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018)

**\*Note :-** The date of permanency and date of completion of probation period of said Judicial Officers are same as mentioned at column No. 4.

## High Court of Judicature at Bombay

Dated : 09 April, 2025

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( Sameer S. Adkar ) Registrar General

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1)	The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
2)	The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
3)	The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
4)	The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
6)	The Accountant General, Maharashtra – I, Mumbai
7)	The Accountant General, Maharashtra – II, Nagpur
8)	The Manager, Government Central Press, Mumbai.
9)	The Pay and Accounts Officer, Mumbai.
10)	The President, Industrial Court, Mumbai.
11)	The Concerned 21 Judicial Officers

High Court of Judicature at Bombay	}
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Dated : 09 April, 2025	}

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For Registrar General